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Title: Regarding Citizenship Amendment Act, 2019 -laid.

SHRI ANTO ANTONY (PATHANAMTHITTA): I request the Government to take urgent steps to withdraw the Citizenship Amendment Act (CAA) 2019 because it is unconstitutional. Government is the custodian of our Constitution and the Constitution envisages equal rights irrespective of caste, creed, religion and language. By bringing this Act, the Government is trying to separate its citizen on the basis of religion, which is against the preamble of the constitution, secularism. India always stands for togetherness and accommodate each and every citizen. The minority communities especially the Muslim community are very anxious about this Act. I request the Government to come forward and withdraw the Act and take up the matter with the State Government and have discussion with all other concerned communities.